

**CITY SESSIONS FAST TRACK COURT, SEWREE**

**NOTICE**

**All the Advocates, Litigants and Accused concerned as well as office of the Public Prosecutor for Gr. Bombay whoever have applied for Certified Copies in (Sessions / Electricity / Criminal Revision / Criminal Appeal / Bail Application / Misc. Applications / Remand Application etc.) within the period from 01/07/2019 to 30/09/2019 and have neither approached nor inquired for issuance of their Certified Copies till this date, (the list of which is kept in Certified Copy Section, Session Department, 3<sup>rd</sup> Floor of Old Secretariat Building, Bombay) they are hereby requested to approach the Certified Copy Section within 15 days (i.e. upto 11/01/2020) of issuance of this Notice, to collect the certified copies applied for, else, their applications for Certified Copies will be filed, without giving any intimation to them.**

**Please take note of the same.**

**Dated 27th Day of January, 2020.**

**Registrar (S)  
City Sessions Court,  
Gr. Mumbai.**

**READY CERTIFIED COPIES JULY 2019 – SEPT 2019**

<b>MONTH</b>	<b>LOGDING NO.</b>	<b>CASE NO</b>
JULY	U 162	SC 278 / 2019
JULY	U 191	CRA 41 / 2019
JULY	O 135	SC 156/17
JULY	O 106	SC 618 / 16
AUGUST	U 205	SC 134 / 17
AUGUST	O 141	ELECT 126/19
AUGUST	O 142	ELECT 36/19
AUGUST	O 144	ELECT 86/17
AUGUST	O 139	ELECT 100/19
AUGUST	O 146	ELELCT 105/19
AUGUST	O 143	ELCECT 90/19
AUGUST	O 145	ELECT 110/19
AUGUST	O 164	SC 473/18
AUGUST	O 165	SC 18/19
SEPT	U 232	SC 537 / 19
SEPT	U 241	SC 634 / 17